

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

OP No. 1 of 2011

Dated : 30th April, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of Tariff Revision
(Suo-motu action on the letter
Received from Ministry of Power)**

**Amicus Curiae counsel (s) : Mr. M.G. Ramachandran
Mr. R.K. Mehta
Mr. Amit Kapur
Mr. Buddy A. Ranganadhan-**

**Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. C.K .Rai for Tripura &
Rajasthan Commission**

ORDER

We have received the report from the Secretary of Forum of Regulators dated 15.04.2013. The Amicus Curiae Counsel state that the report shows that there is substantial compliance and they further submitted that they will file a further note giving therein the details of the other directions required to be given to the Commissions concerned. The said note be submitted on or before 8th May, 2013.

Post the matter on **9th May, 2013 at 2.30 p.m.**

**(Rakesh Nath) (V.J. Talwar) (Justice M. Karpaga Vinayagam)
Technical Member Technical Member Chairperson
ts/pg**